

GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION No. 2747
TO BE ANSWERED ON 28.03.2022

CSR activities of Neyveli Lignite Corporation

2747 Shri P. Wilson:

Will the Minister of *Coal* be pleased to state:

- (a) whether Government has any response to the lack of CSR by Neyveli Lignite Corporation (NLC) in districts like Cuddalore in Tamil Nadu which are affected by natural calamity like drought, flood, water depletion, etc;
- (b) whether Government can furnish data on where the funds allocated as CSR by NLC have been spent from year 2016 to 2021;
- (c) whether 13,000 contract labourers were employed for 30 years continuously by NLC without regularizing them;
- (d) whether land owners whose lands were acquired were not being provided with jobs in NLC; and
- (e) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a): NLC India Limited (NLCIL) has carried out desilting work of various lakes in Cuddalore district at a total cost of Rs. 5493.95 lakhs between 2014-2015 and 2020-2021.

(b): The details of NLCIL CSR funds allocated and spent during 2015-16 to 2020-21 is annexed.

(c): NLCIL does not engage any contract workmen directly. Contract workmen are engaged by contractor employers for execution of non-perennial works awarded to them by NLCIL on obtaining Registration and License from the Assistant Labour Commissioner (C) under the Contract Labour (Regulation and Abolition) Act, 1970. Around 15,500 contract workmen are

engaged by contractor employers out of which 7264 contract workmen are engaged through NLC Indco-serve Society which is an Industrial Co-operative Service Society under the Tamil Nadu Government. NLCIL, being the principal employer, is ensuring implementation of various statutory and non-statutory measures to the contract workmen engaged by the contractor employers. Contract workmen are being paid wages beyond the prescribed minimum wages notified by the CLC (C), New Delhi.

A settlement dated 07/08/2020 was entered into between the contractor employers and Trade Unions representing contract workmen, wherein it has been agreed to consider 750 contract workmen as per the common seniority list submitted to the Hon`ble Supreme Court of India for regular employment during 2020-21 subject to fulfillment and meeting the norms and conditions of recruitment and 60% of wastages arising in non-executive category of NLCIL on account of superannuation, death, resignation and termination of service during every financial year (from 2020-21) thereafter till the period of settlement (subject to organisational requirements keeping the business scenario into account). So far during the year 2021-22 in NLCIL, around 711 workmen were regularised subject to fulfilling certain conditions in line with the MoU signed.

(d) & (e): The status in respect of land owners whose land was acquired but were not being provided with jobs in NLC is as follows:

- i. For the lands acquired between 1977 to 1989, regular employment was provided to 1827 land displaced persons as per list sponsored by the District Administration.
- ii. Subsequently, for the lands acquired after 1989, regular employment could not be provided due to closure of two units viz. Fertilizer unit and Bricketting and Cabonisation (B&C) Plant. All the employees working in the above two units were distributed to other NLCIL units to fill up the vacancies.
- iii. As there was no vacancy available for regular employment, contractual employment through contract agencies was considered for Project Affected Persons (PAPs). As per the prevailing norms, about 50% of the vacancies in contractual employment arising in the contract jobs are provided to the PAPs subject to eligibility.
- iv. So far NLCIL has given regular employment to 1827 project affected families and around 3500 contractual employments to the project affected families.
- v. For the remaining families, jobs will be given as and when vacancy arises in the outsourced works of NLCIL based on the qualification of the job seekers.

Annex

The details of NLCIL CSR funds allocated and spent during 2015-16 to 2020-21 are furnished below:

(Rs Cr)

SI No.	CSR Focus area	2015-16		2016-17		2017-18		
		2% Norms fund allocated – Rs. 44.27 Cr.		2% Norms fund allocated – Rs. 43.46 Cr.		2% Norms fund allocated – Rs. 43.59 Cr.		
		Tamil Nadu	Rajasthan	Tamil Nadu	Rajasthan	Tamil Nadu	Rajasthan	Odisha
1	Health Care, Family Welfare and Sanitation	43.81		9.25		5.94	0.454	
2	Providing Drinking Water Supply Facilities	0.13		0.17		2.07		
3	Providing Education including Special Education, Vocational skills, Scholarships	19.43	3.71	10.87	0.101	9.75	0.183	
4	Women Empowerment / Gender Equality	0.21		0.15	0.023	1.31	0.0067	
5	Environmental Sustainability	0.12		0.17	0.01	2.99	0.039	
6	Measures for welfare of Armed Forces							
7	Promoting Sports in Rural Areas			0.13	0.001	0.35	0.204	
8	Water Resource Augmentation, Irrigation and Flood Control Works for Rural Development	2.87		7.00		8.94		0.68
9	Providing Link Roads/ Access for Rural Development	9.85		0.18	2.013	7.15	0.749	
10	Other Community Assets for Rural Development including Construction of infrastructure like Schools/ Libraries / Laboratories	0.06	0.109	6.59	0.517			
11	Heritage, Arts and Culture	0.62	0.003		0.023	0.12	0.003	
12	Relief / Rehabilitation of areas Affected by Disasters and Welfare of SC, ST & OBC	1.01				2.66		
13	Administrative Overheads	-	-					
14	PM CARES	-	-					
Total Spent		78.11	3.82	34.51	2.69	41.28	1.64	0.68
Grand Total Spent		81.93		37.19		43.59		

SI No.	CSR Focus area	2018-19		2019-20				2020-21						
		2% Allocated Norms – Rs. 45.17		2% Allocated Norms – Rs. 46.78				2% Allocated Norms – Rs. 46.74						
		Tamil Nadu	Rajasthan	Tamil Nadu	Rajasthan	Others		Tamil Nadu	Rajasthan	Kerala	karnataka	Telegana	A&N	Delhi
Karnataka	Gujarat													
1	Health Care, Family Welfare and Sanitation	9.45	0.05	21.36	0.045	0.38	1.00	22.67	0.074	-	-	-	0.087	-
2	Providing Drinking Water Supply Facilities	1.51	-	1.59	-	-	-	1.40	-	-	-	-	-	-
3	Providing Education including Special Education, Vocational skills, Scholarships	13.26	0.273	9.65	0.91	-	-	14.69	0.075	-	0.53	0.01	-	-
4	Women Empowerment / Gender Equality	0.33	0.035	1.71	0.017	-	-	0.02	-	0.10	-	-	-	-
5	Environmental Sustainability	2.29	0.143	1.06	0.006	-	-	0.24	-	-	-	-	-	-
6	Measures for welfare of Armed Forces	-	-	0.05	-	-	-	-	-	-	-	-	-	0.05
7	Promoting Sports in Rural Areas	1.18	0.021	0.90	-	-	-	0.18	-	-	-	-	-	-
8	Water Resource Augmentation, Irrigation and Flood Control Works for Rural Development	13.77	1.323	11.09	0.87	-	-	4.25	-	-	-	-	-	-
9	Providing Link Roads/ Access for Rural Development	1.28	0.876	1.83	0.76	-	-	0.63	0.46	-	-	-	-	-
10	Other Community Assets for Rural Development including Construction of infrastructure like Schools/ Libraries / Laboratories	-	-	-	-	-	-	-	-	-	-	-	-	-
11	Heritage, Arts and Culture	0.14	0.003	1.91	0.01	-	-	0.33	-	-	0.95	-	-	-
12	Relief / Rehabilitation of areas Affected by Disasters and Welfare of SC, ST & OBC	3.53	-	-	-	-	-	-	-	-	-	-	-	-
13	Administrative Overheads	-	-	0.51	-	-	-	-	-	-	-	-	-	-
14	PM CARES	-	-	20.00	-	-	-	-	-	-	-	-	-	-
Total		46.74	2.724	71.66	2.62	00.38	11.00	44.41	0.609	0.10	1.48	0.01	0.087	0.05
Grand Total		49.46		75.66				46.74						

The amount spent by NTPL, Tuticorin, TN (A JV project of NLCIL) - during the period 2015-16 to 2020-21 in Tamil Nadu are furnished below ::

Year	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21
Norm Allocated fund (Rs. Cr.)	Nil	Nil	Nil	0.56	5.2	5.81
Amount spent (Rs. Cr.)	0.00	0.47	1.44	1.78	4.16*	3.14*

* The unspent amount in the years 2019-20 and 2020-21 are either carried over to the subsequent years and spent or deposited in a separate account and the year marked activities are being carried out in subsequent years.